

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S&T DAEWOO INDIA PRIVATE LIMITED.

RELEVANT PARTICULARS

1.	NAME OF CORPORATE PERSON	S & T DAEWOO INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/06/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, PUNE, MAHARASHTRA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29220PN2008PTC132224
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GAT NO. 1041, CHAKAN TALEGAON ROAD KHARABWADI CHAKAN TEHSIL KHED PUNE Pune MH 410501
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/05/2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Vivek Murlidhar Dabhade Address: B - 13, Trupti Garden, Wadgaon BK, Pune - 411051 Email: sandtdaewoo.vl@gmail.com Contact : +91 9923093456 Registration Number: IBBI/IPA001/IP-P00306/2017-2018/10570
8.	LAST DATE FOR SUBMISSION OF CLAIMS	05/06/2022

Notice is hereby given that the **S&T DAEWOO INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 05/05/2022.

The stakeholders of **S & T DAEWOO INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before, 5TH JUNE 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

VIVEK MURLIDHAR DABHADE
LIQUIDATOR

For **S & T Daewoo India Private Limited**

Date: 8-5-2022

Place: Pune



फॉर्म ए जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यक्तींकरिता
दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१७ च्या विनियमन १४ अन्वये)

एस अँड टी डेवू इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्यासाठी

संबंधित तपशील

१.	कॉर्पोरेट व्यक्तीचे नाव	एस अँड टी डेवू इंडिया प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक	१२/०६/२००८
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, पुणे, महाराष्ट्र
४.	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U29220PN2008PTC132224
५.	कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	गट क्र. १०४१, चाकण तळेगाव रोड खराबवाडी चाकण तहसील खेड पुणे पुणे महाराष्ट्र ४१०५०९
६.	कॉर्पोरेट व्यक्तीचे परिसमापन सुरु होण्याचा दिनांक	०५/०५/२०२२
७.	परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	नाव: श्री. विवेक मुरलीधर दाभाडे पत्ता: बी - १३, तृप्ती गाडन, वडगाव बीके, पुणे - ४११०५१ ईमेल: sandtdaewoo.vl@gmail.com दूरध्वनी: +९१ ९९२३०९३४५६ नोंदणीकरण क्र.: IBBI/IPA001/IP-P00306/2017-2018/10570
८.	दावे सादर करण्याकरिता अंतिम दिनांक	०५/०६/२०२२

याद्वारे सूचना देण्यात येते की, एस अँड टी डेवू इंडिया प्रायव्हेट लिमिटेडने दि. ०५/०५/२०२२ रोजी ऐच्छिक परिसमापन सुरु केले आहे.

एस अँड टी डेवू इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दाव्यांचे पुरावे ५ जून, २०२२ रोजी किंवा त्यापूर्वी लिक्विडेटर यांच्याकडे नोंद क्र. ७ मध्ये नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे दाव्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दाव्यांचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

विवेक मुरलीधर दाभाडे

परिसमापक

एस अँड टी डेवू इंडिया प्रायव्हेट लिमिटेड

दिनांक: ०८/०५/२०२२

ठिकाण: पुणे



Vivek Dabhadkar



SHIVAJI UNIVERSITY, KOLHAPUR

E-Tender Notice No. 804.

Shivaji University invites online tenders for **The Supply and Implementation of a Learning Management System (LMS)**. Relevant Tender documents are available on web-site <http://unishivaji.sets.co.in>. Interested parties should submit online tenders accordingly by getting their firm's name registered with above said URL. University reserve Right of Negotiation and also to accept or reject any or all tenders without assigning any reason. **Last date of Tender submission 21/05/2022 upto 5-00 p.m.**

SU/Stores

Dr. V. N. Shinde

Date-08/05/2022

Ag. Registrar

GOVERNMENT OF RAJASTHAN

DEPARTMENT OF MINES AND GEOLOGY

Email: biddingcell@rajasthan.gov.in

NOTICE INVITING TENDER (NIT)

In exercise of the powers conferred by Section 10B of the Mines and Minerals (Development and Regulation) Act, 1957, its subsequent amendments and in accordance with the Mineral (Auction) Rules, 2015 as amended from time to time notified thereunder, the Government of Rajasthan has notified the following mineral block for the purpose of grant of Mining Lease for iron ore and hereby invites bids in digital format only from eligible bidders through electronic auction.

The details of mineral block and last date of submission of bid is as summarized below:-

S No	Block	Lease	Start Date of Sale of Tender Document on MSTC website	Last Date of Sale of Tender Document on MSTC website	Bid Due date and time
1.	Iron-ore block n/v Nyorana-Dhandela Tehsil Neem ka Thana District Sikar (Block issued under 10A(2)(B))	Mining Lease	27-04-2022	12-05-2022 upto 2400 Hrs (IST)	1-06-2022 upto 1300 Hrs (IST)

The block is being put up for first attempt of auction. The interested and eligible bidders, upon registration on MSTC website <<http://www.mstcecommerce.com/auctionhome/mclic/index.jsp>> will obtain login ID and Password. After successful registration, the eligible bidder can purchase the Tender Document online on payment of the tender fee of Rs. 2,00,000/- + GST and can participate in the e-auction process. The GST at the rate of 18% is applicable on the purchase of tender document. The GST applicable is to be submitted by the prospective bidder itself and the copy of receipt is to be attached with the technical bid. The prospective bidder shall be solely responsible for remitting the GST as per applicable law and statutory liability in this regard will be responsibility of prospective bidder and no liability whatsoever shall be borne by the DMGR/MSTC.

Detailed terms and conditions, deadlines etc. for participation in the electronic auction are provided in the Tender Document. The Model Tender Document and the Mineral Block Summary is available free of cost in electronic form and can be downloaded from the website of MSTC Ltd. <<https://www.mstcecommerce.com/auctionhome/mclic/index.jsp>>, and Department of Mines & Geology <www.mines.rajasthan.gov.in> for the purpose of information only. Timelines, notifications, updates and other details for the e-auction process are available on the website of <<https://www.mstcecommerce.com/auctionhome/mclic/index.jsp>>.

Any revision, clarifications, addendum, corrigendum, time extensions, etc. to the above tender documents will be hosted on websites <<https://www.mstcecommerce.com/auctionhome/mclic/index.jsp>> and <www.mines.rajasthan.gov.in> only and no separate notifications shall be issued in the press.

The auction process of this block shall remain subjected to the decision of Honorable High Court in S.B. Civil Writ petition 11462/2021.

Sd/-

Director

Department of Mines & Geology

Rajasthan, Udaipur

DIPRC/6270/2022



यूनियन बैंक ऑफ इंडिया

Union Bank of India



आंध्र प्रदेश सरकार का उद्यम

A Government of India Undertaking



कर्णाटक सरकार का उद्यम

A Government of India Undertaking

STRESSED ASSETS MANAGEMENT BRANCH : 104, Ground Floor, Bharat House, Mumbai Samachar Marg, Fort, Mumbai-400 023. • Tel.No.: (022) 2261 5201, 2261 5202, 2261 5205 • E-mail : samvnmumbai@unionbankofindia.bank

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (b) of the Security Interest (Enforcement) Rule, 2002

NOTICE of 15 days is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged / charged to the Secured Creditor, the **constructive / POSSESSION** of which has been taken by the Authorized Officer of **Union Bank of India** (Secured creditor), will be sold on "As is what is", "As is what is" and "Whatever there is" on the dated mentioned below, for recovery of dues as mentioned hereunder to **Union Bank of India** from the below mentioned Borrower(s) & Guarantor(s). The Reserve Price and the Earnest Money Deposit are also mentioned hereunder:-

✱ **DATE & TIME OF E-AUCTION FOR ALL PROPERTIES : 26.05.2022 at 11.00 a.m. to 01.00 p.m. ✱**

Name of the Borrower, Co-ApPLICANT & Guarantor/s :- I. M/s. Accord Medipius Private Limited 2. M/s. Accord MultiSpeciality Clinics and Medi-Infra Pvt. Ltd. 3. M/s. Atria Star Lounge and Hotels Pvt. Ltd. 4. Mr. Vidyadhar Prabhakar Sarfare 5. Mrs. Deepali Vivek Chinchole 6. Mrs. Anjali Vidyadhar Sarfare	Amount due :- ₹ 93,15,05,930/- (Rs. Ninety Three Crores Fifteen Lacs Five Thousand Nine Hundred Thirty Only) as on 31.12.2018 as per Demand notices as on 25.01.2019 further interest thereon, Cost & Expenses)
Property No.1 :- Land and Building- Commercial land along with construction thereon at Survey No. 106/1/4 + 106/1/5 + 106/1/2 + 110/6 + 110/7 + 110/8 + 110/9/1 + 110/9/2 + 111/9/4B + 111/6(part), situated at Baner, Besides D-Mart, Off Mumbai Bypass Highway, Tal. Haveli, Dist. Pune, measuring 4994 sq. mtrs. belonging to M/s. Accord MultiSpeciality Clinics and Medi-Infra Pvt. Ltd. and, bounded as below :- ➤ East : Survey No. 106 (part), 110 (part); ➤ West : 106 (part), 110 (part); ➤ North : By Corporation Road; ➤ South By Baner Road.	
• Date & Time of E-Auction : 30.12.2021 at 11.00 A. M. to 3.00 P. M. • Reserve Price : ₹ 52.22 Crores • Earnest Money to be Deposited : ₹ 5.30 Crores • Date of Demand notice : 25.01.2019 • Date of possession notice : 01.06.2019 (Under Symbolic possession)	
Property No.2 :- Land & Building Commercial-Office No. 702, 7 th floor, Admg. 5124 sq. ft. in Pride Purple Apt. Plot No. A, S. No. 3, Hissa No. 6/1, Near Hotel Mahabaleshwar, Baner Road, Baner, Pune- belonging to M/s. Atria Star Lounge and Hotels Pvt. Ltd. and, bounded as below :- ➤ East : By passage, lifts, duct, margin open space; ➤ West : By AHU, fire exit staircase, marginal open space; ➤ North : By Passage; ➤ South : By Margin Open Space.	
• Date & Time of E-Auction : 30.12.2021 at 11.00 A. M. to 3.00 P. M. • Reserve Price : ₹ 5.30 Crores • Earnest Money to be Deposited : ₹ 0.53 Crores • Date of Demand notice : 25.01.2019 • Date of possession notice : 01.06.2019 (Under Symbolic possession)	

For detailed terms and condition of the sale, Please refer to the link provided i.e. <https://www.ibapi.in OR www.mstcecommerce.com OR www.unionbankofindia.co.in>

DATE OF INSPECTION OF ALL THE PROPERTIES ON 20th MAY, 2022 (With Prior Appointment)

For Registration & Login and Bidding Rules visit <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>

For Further Details Contact : **Navinchandra Anchan, Authorised Officer, Mob. No. 9820250145 (During office Hours)**

Sd/-

Authorised Officer,

Union Bank of India

Date : 07.05.2022

Place: Pune, Maharashtra



State Bank of India, Regional Business Office, Jeevan Tara Building, Satara Koregaon road, Satara

Publication of Notice regarding possession of property u/s 13(4) of SARFAESI Act 2002

Notice is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002, a **Demand notice** was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice.

The Borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken **symbolic possession** of the property described herein below in exercise of power conferred on him under section 13(4) of the said Act read with Rule 9 of the said Act on the dates mentioned against each account.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **STATE BANK OF INDIA** for an amount and interest thereon.

The borrower's attention is invited to provisions of Sub-section (8) of the section 13 of the Act, in respect of time available to redeem the secured assets.

Sr. No.	Name of the Borrower & Address	Amount Outstanding	Date of Demand notice	Date of possession
1.	Branch : ADB Phaltan Mr. Mritunjun Namdev More, Mrs. Lata Mritunjun More A/P, Monita Vishwas Phase-1, Laxmi Nagar, Phaltan, Dist. Satara. Account Number: 39882434377	Rs. 10,46,061/- (Rupees Ten Lakh Forty Six Thousand Sixty One) as on 09.02.2022 together with exclusive interest thereon at contractual rate(s) and incidental expenses, costs, charges incurred / to be incurred	09.02.2022	04.05.2022
2.	Branch : ADB Satara Mr. Sanjay Arjun Gujar, Mr. Arjun Laxman Gujar Ap. 641 B, Mangalwar Peth, Tq. Dist. Satara. Account Number: 36498615987	Rs. 14,70,179.00 (Rupees Fourteen Lakh Seventy Thousand One Hundred Seventy Nine Only) as on 14.01.2022 together with exclusive interest thereon at contractual rate(s) and incidental expenses, costs, charges incurred / to be incurred	14.01.2022	02.05.2022

Description of immovable properties mortgaged
ALL the piece and parcel of land situated within registration District Satara And Within The Limits Of Phaltan Municipal Corporation

1) **Mritunjun Namdev More, Lata Mritunjun More, A/P.** Residential Shop In Apartment named Monita Vishwas, Phase -1, Shop No. 6, @ Ground Floor, In Municipal Milkat No. W3c2200752, Plot No. 56, C. S. No. 6472a/2, Near Old Ded Chowk, Laxminagar, Phaltan Tq. Phaltan, Dist. Satara.

Bounded As Under: On Or Towards East : By Road, **On Or Towards South :** By Road & Plot No. 56/4, **On Or Towards West :** By Road, **On Or Towards North :** By Road

2) Shop No. 6, On Ground Admeasuring 22.53 Sq. Mtrs, I.E.242.50 Sq. Ft. In The Monita Vishwas Building Phase – 1, **Bounded As Under: On Or Towards East :** By Parking, **On Or Towards South:** By Shop No.7, **On Or Towards West :** By Passage, **On Or Towards North :** By Shop No.5.

Description of immovable properties mortgaged
All the pieces and parcel of S. No. 641 B, Mangalwar Peth, Tq. Dist. Satara. Admeasuring 250.92 Sq. Mtrs. bounded as under:

On or towards East : By Road, **On or towards south :** By Remaining Portion of CTS No. 641, **On or towards west :** By Remaining Portion of CTS No. 641, **On or towards North :** By CTS No. 641, B, CTS No. 590 & some of the portion of CTS No. 590.

Sd/-

Authorised Officer,

State Bank of India



FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Code of India
(Insolvent Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S&T DAEWOO INDIA PRIVATE LIMITED.

RELEVANT PARTICULARS	
1. NAME OF CORPORATE PERSON S & T DAEWOO INDIA PRIVATE LIMITED	12/06/2006
2. DATE OF INCORPORATION OF CORPORATE PERSON	
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, PUNE, MAHARASHTRA
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29220PN2008PTC132224
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GAT NO. 1041, CHAKAN TALEGAON ROAD KHARABWADI CHAKAN TEHSIL KHED PUNE PUNE MH 410501
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/06/2022
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name:Mr. Vivek Murlidhar Dabhadre Address: B - 13, Tupti Garden, Wagdgon BK, Pune – 411051 Email: sandidaewoo.v@gmail.com Contact : +91 9823093456 Registration Number:IBBI/PA001/EP/PO0306/2017-2018/10570
8. LAST DATE FOR SUBMISSION OF CLAIMS	05/06/2022

Notice is hereby given that the **S&T DAEWOO INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 05/06/2022. The stakeholders of **S & T DAEWOO INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before, 5TH JUNE 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

VIVEK MURLIDHAR DABHADE
LIQUIDATOR
For S & T Daeewoo India Private Limited
Date: 8-5-2022
Place: Pune



OFFICE OF ADDITIONAL CHIEF ENGINEER
PHED, JAIPUR REGION-I, JAIPUR

Jyoti Nagar, Sahakar Marg, Jaipur-302005

Phone: 0141-2740170 (o) e-mail: ace1.jpr.phed@rajasthan.gov.in

Date: 2.5.2022

No: FJACE/PHED/Ar. Dausa/NIT-18tc23/2022-23/1649-69

Date: 2.5.2022

(e-NIT No. 18 to 23/2022-23)

On behalf of the Governor of Rajasthan NIT No. 18 to 23/2022-23 online tender is hereby invited from eligible bidders for “Conversion of Existing P&T Water Supply Schemes into Piped Rural Water Supply Schemes including 1 year Defect liability period under JMM under jurisdiction of PHED, Division Dausa” as per criteria mentioned in the detailed NIT/tender document available on websites: <https://proc.rajasthan.gov.in> & <http://sppp.rajasthan.gov.in>. Tenders are to be submitted online in electronic format on website <https://proc.rajasthan.gov.in> as per prescribed schedule.

NIT No.	Particular	Estt. Cost (Rs. in Lacs)	UBN No.
18/2022-23	P&T WSS into Piped RWSS Nirjhama Sub Dn. Lalsoi	357.81	PHE2223WSOB01621
19/2022-23	P&T WSS into Piped RWSS Indawa Sub Dn. Lalsoi	235.38	PHE2223WSOB01622
20/2022-23	P&T WSS into Piped RWSS Mahariya- Dausada Sub Dn. Lalsoi	309.18	PHE2223WSOB01623
21/2022-23	RWSS Pipiya Chalnupura Prahladpura- Guda Kitwas- Bhudiy Bhutpura Sub Dn. Dausa Rural	379.07	PHE2223WSOB01625
22/2022-23	RWSS Rajwas- Moostai- Jagasahaypura Sub Dn. Dausa Rural	362.54	PHE2223WSOB01626
23/2022-23	RWSS Sanwas- Thunidhirajpura Sub Dn. Lalsoi	451.68	PHE2223WSOB01627

SAVE WATER - SAVE LIFE

Sd/-
(Arun Srivastava)
Addl. Chief Engineer
PHED, Jaipur Region-I, Jaipur

DIPRC/6323/2022

Government of Maharashtra

Water Resources Department

Superintending Engineer, Mechanical Circle, Kolhapur

Budgetary offer for the following work (Non DSR items) are invited by the Executive Engineer, Mechanical Division, Kolhapur- 416003 Phone No. 0231-2651284 on behalf of Governor of Maharashtra for estimation purpose from the reputed Manufacturers/Suppliers.

The Government of Maharashtra. Water Resources Department, has invited **Sealed budgetary offers by under signed from reputed original Hydraulic Hoisting equipment Manufacturers for design, Manufacturing, Supply, Transportation, Erection & Commissioning of hydraulic hoisting arrangement for quick closing Gate of size 2.15x2.25 meter. (Sill RL 585.98 at TBL 648.15 with test & trial of Dharni Irrigation Project, Rai, Tal.- Radhanagari, Dist. Kolhapur at chainage 180.** It is requested to send the budgetary offer mentioning item wise rates with rate analysis for the same. The rates should without GST and duties. The offer should reach this office on or before **Dt. 20.05.2022 on email/ by post/ by hand**. Further it is requested to forward relevant Technical literature, brochures of Software and your comments if any.

Sr. No.	Work Description	Rate	Amount
1	design, Manufacturing, Supply, Transportation, Erection & Commissioning of hydraulic hoisting arrangement for quick closing Gate of size 2.15x2.25 meter, (Sill RL 585.98 at TBL 648.15 with test & trial of Dharni Irrigation Project, Rai, Tal.- Radhanagari, Dist. Kolhapur at chainage 180.		

This information is required for the purpose of framing of **working estimates** and hence the urgency. This Budgetary offer is also available on website www.mahayantriki.org. Bidder is requested to act in given time frame.

No.MDK/TS-2/1364/of 2022

Office of the Executive Engineer,
Mechanical Division, Kolhapur PIN- 416003
Phone/Fax No.02162/246029
e-mail- eemdkop@gmail.com
Date- 2/05/2022

dgipr 2022-23/515

Sd/-
(S. M. Bagewadi)
Executive Engineer,
Mechanical Division, Kolhapur.



Classifieds

FROM ANYTHING TO EVERYTHING.



Huda Foods Pvt Ltd- Pune

Growing processing & selling Hygienic Chicken and Chicken Products to Hotels, Institutions.

727644431/32
9022224343, 9850009771.
0090295294-1



Pimpri Chinchwad Broilers Traders Association Rate On 08.05.2022 For Live Big Birds Rs163 Live small Birds Rs148 AL Taqdeer Broiler/Siraj Shaikh 9822931357, 7720080489.

0090295735-1



Vencobb today's ex- farm gate big birds price at Pune Rs.130 per kg. Contact (9522) 22872417, Pune (9520) 24269414.

0090301978-1



Pune Broilers Traders' Association Rate On 08.05.2022 For Live Big Birds Rs..... Live Tandoori Birds Rs.....Momin Poultry (Asif Momin) 26336349.

0090296702-1



NECC suggested farm-gate price for 100eggs on 08.05.2022 in Pune without tray is Rs.38/- (Rs. Three Hundred and Eighty Four Only) and Phone:NECC: 24270724, 9970662588. Dealer: 9130089779, 24455130

0090301981-3



Momin Traders-Pune Live Birds small/ big bulk booking & suppliers for Pune, Mumbai. Ajai Momin- 727644431/32. Fahad- 8855821863. Patel- 8390737397.

0090295290-1



AGRICULTURE UNIVERSITY, JODHPUR

JODHPUR-342304, Rajasthan, India
Telephone: 0291 2570710 (h) Website: www.ajodhpur.ac.in E-mail: recruitmentajodhpur@gmail.com

EMPLOYMENT INFORMATION

Date: 30.04.2022

Applications on the prescribed forms are invited for direct recruitment of Various Non Teaching Posts in the Agriculture University, Jodhpur. The advertisement and all details including application form, Link of Fee Payment, Syllabus & Examination Scheme, general conditions and instructions etc. can be seen and downloaded from the website www.ajodhpur.ac.in of Agriculture University, Jodhpur. The application form along with all necessary documents and requisite fee Receipt should reach the office of the Registrar, Agriculture University, Jodhpur- 342304, Rajasthan on or before 15th June, 2022 upto 5.00 PM.

Raj.Samwad/C/1512/2022-23

REGISTRAR



HOUSING DEVELOPMENT FINANCE CORPORATION LTD

Pune Office: HDFC Ltd., Office No. 1 to 8, Sixth Floor, Godrej Eternia C, Wing B, Wakdevadi, Shivajinagar, Pune 411005.

POSSESSION NOTICE

Tel. : 020 25505000 | CIN : L70100MH1977PLC019916 | Website : www.hdfc.com

Whereas the Authorised Officer/s of Housing Development Finance Corporation Limited, under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notices under Section 13 (2) of the said Act, calling upon the following borrower(s) / Legal Heir(s) and Legal Representative(s) to pay the amounts mentioned against their respective names together with interest thereon at the applicable rates as mentioned in the paid notices, within 60 days from the date of the said Notice/s, incidental expenses, costs, charges etc till the date of payment and / or realization.

Sr. No.	Name of Borrower (s) / Legal Heir(s) and Legal Representative(s)	Outstanding Dues	Date of Demand Notice	Date of Possession	Description of Immovable Property (ies) / Secured Asset (s)
1.	Mr. Saini Tarachand and Saini And Brother	Rs. 43,88,986/- as on 28th Feb. 2021*	19th April, 2021	06th May 2022 (Physical under Section 14)**	Flat No. 401 and 402, Fourth Floor, Building-A, Shree Swami Samarth Residency, Old Gat No. 1609, New Gat No. 1103, Wagholi, Pune - 412207.
2.	Mr. Botakar Maruti Ramachandra and Mrs. Botkar Bhagyashri Maruti	Rs. 19,76,775/- as on 30th Nov. 2021*	7th January, 2022	05th May 2022 (Symbolic)**	Flat No. 01, Ground Floor, Sanmitra Heights, Plot No. 2 and 3, Survey No. 26/1, Godoli, Satara - 431002.
3.	A. Ms. Jadhav Sandhya Prakash (Co-Borrower & Wife) B. And other known and unknown Legal Heir(s), Legal Representative(s), Successors and Assigns of Mr. Jagdale Santosh Tukaram (Borrower) [Since Deceased]	Rs. 10,77,451/- as on 30th Nov. 2021*	7th January, 2022	05th May 2022 (Physical)**	Plot No. 07, CTS No. 320/2/1, near Sai Baba Mandir, Satara - 415004.
4.	SEP Phalke Aditya Somnath and Ms. Phalke Priyanka Aditya	Rs. 11,97,472/- as on 30th Nov. 2021*	7th January, 2022	05th May 2022 (Symbolic)**	Flat No. 402, Fourth Floor, Earth Residency Apartment, Plot No. 22, Survey No. 272/A/1b, Kodoli, Satara - 415001.
5.	Mr. Kulkarni Ravindra Bhaskar and Mrs. Kulkarni Radhika Ravindra	Rs. 23,25,485/- as on 30th Nov. 2021*	7th January, 2022	05th May 2022 (Symbolic)**	Flat No. 07, Third Floor, Mangalmurti Villa, Old Survey No. 140, New Extension CTS No. 10763, Gulab Colony, Sangli - 416418.
6.	Mr. Khavat Pravin Dhondiram and Ms. Khavat Revati Pravin	Rs. 15,64,875/- as on 30th Nov. 2021*	7th January, 2022	05th May 2022 (Symbolic)**	Flat No. 3 (F-1), New Nirmala Residency, Still Ground Floor, Gat No. 680, Hissa No. 04, Plot No. 14, Ichalkaranji, Kolhapur - 416115.
7.	Mr. Magdum Amol Anil, Mr. Magdum Anil Kallappa, Ms. Magdum Sujata Anil and Mr. Magdum Shivpratap Anil	Rs. 25,68,889/- as on 30th Nov. 2021*	7th January, 2022	06th May 2022 (Symbolic)**	Row House Unit No. 107, Sai Sadguru Park, Revised Survey No. 343/A/3b, Kolhapur - 416005.

*with further interest as applicable, incidental expenses, costs, charges etc incurred till the date of payment and / or realisation.

However, since the borrower/s / Legal Heir(s) and Legal Representative(s) mentioned hereinabove have failed to repay the amounts due, notice is hereby given to the borrower/s / Legal Heir(s) and Legal Representative(s) mentioned hereinabove in particular and to the public in general that the Authorised Officer/s of HDFC has taken ** possession of the immovable property (ies) / secured asset(s) described herein above in exercise of powers conferred on him/them under Section 13 (4) of the said Act read with Rule 8 of the said Rules on the dates mentioned above. The borrower(s) / Legal Heir(s) and Legal Representative(s) mentioned hereinabove in particular and the public in general are hereby cautioned not to deal with the aforesaid Immovable Property(ies) / Secured Asset(s) and any dealings with the said Immovable Property (ies) / Secured Asset(s) will be subject to the mortgage of Housing Development Finance Corporation Ltd. Borrower(s) / Legal Heir(s) / Legal Representative(s) attention is/are invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured assets. Copy of the Panchanama drawn and inventory made (if applicable) are available with the undersigned, and the said Borrower(s) / Legal Heir(s) / Legal Representative(s) is /are requested to collect the respective copy from the undersigned on any working day during normal office hours.

Place : Pune, Satara, Sangli, Kolhapur

Date : 8th May, 2022

Regd. Office : Ramon House, H. T. Parekh Marg, 169, Backbay Reclamation, Churchgate, Mumbai - 400 020.

For Housing Development Finance Corporation Ltd.

Sd/-
Authorised Officer

Government of Maharashtra

Water Resources Department

Superintending Engineer, Mechanical Circle, Kolhapur

Budgetary offer for the following work (Non DSR items) are invited by the Executive Engineer, Mechanical Division, Kolhapur- 416003 Phone No. 0231-2651284 on behalf of Governor of Maharashtra for estimation purpose from the reputed Manufacturers/Suppliers.

The Government of Maharashtra. Water Resources Department, has invited **Sealed budgetary offers by under signed from reputed original Hydraulic Hoisting equipment Manufacturers for complete design with preparation of drawings of hydraulic hoisting arrangement of suitable capacity for Godbole gates- 4 nos. Size 6m x 2.5m at forebay Dam Tillari Tal.- Chandgad Dist- Kolhapur.** It is requested to send the budgetary offer mentioning item wise rates with rate analysis for the same. The rates should without GST and duties. The offer should reach this office on or before **Dt. 20.05.2022 on email/ by post/ by hand**. Further it is requested to forward relevant Technical literature, brochures of Software and your comments if any.

Sr. No.	Work Description	Rate	Amount
1	Complete design with preparation of drawings of hydraulic hoisting arrangement of suitable capacity for Godbole gates - 4 nos. Size 6 m x 2.5 m at forebay Dam Tillari Tal- Chandgad Dist- Kolhapur.		

This information is required for the purpose of framing of **working estimates** and hence the urgency. This Budgetary offer is also available on website www.mahayantriki.org. Bidder is requested to act in given time frame.

No.MDK/TS-2/1362/of 2022

Office of the Executive Engineer,
Mechanical Division, Kolhapur PIN- 416003
Phone/Fax No.02162/246029
e-mail- eemdkop@gmail.com
Date- 2/05/2022

dgipr 2022-23/513

Sd/-
(S. M. Bagewadi)
Executive Engineer,
Mechanical Division, Kolhapur.

Urgently Required
Female Candidate Front Desk / Back Office Sales Coordinator 3 To 8 Years Experience, NO WFH, Contact - 8888824744

MAATRIMONIAL
BRIDE WANTED

BRAHMIN

Wanted a beautiful convent educated Brahmin girl for 28 years old B.tech.Civil Himachali kangra young testotolar Indian Army Officer. Boy is Captain Engineer in the Indian Army. Father is a senior HP Govt. officer; mother is a teacher in the Shimla Convent School. Preferably girl should be from Himachal, Punjab, Chandigarh etc. Please contact on-8580822975

OTHER CLASSIFIEDS

I Mayurkumar Bhavsar have changed my name to Mayur Bhavsar vide affidavit No 2121 Dated : 06-MAY-2022 before Notary Ajay N. Shinde, Pune

I have change my name Dilip Hariram Ghumanani (new name) my old name was Dilipkumar Hariram Ghumanani (old name) affidavit no. 81389/2022

I Nandatal W/O No. 2779599W, NK, King Kong Ganpat Pilane have changed my name to Mrs. Nanda Kingkong Pilane. Actual & correct DOB is 02/07/1965 for all purpose. affidavit no: 609 dt 6 May 2022

Urgently Required,
Networking Candidates with 3-4 Years Experience of LAN Switches Router Configuration 2 Wheeler Must. CALL 8888824744

Urgently Required,
Networking Candidates with 3-4 Years Experience of LAN Switches Router Configuration 2 Wheeler Must. CALL 8888824744

I have change my name Rajankumar Sadashivrao Bichkar (new name) my old name was Rajan Sadashiv Bichkar affidavit no 868/2022

I have changed my old name from Sushim Vishnupant Adhav to new name Sushim Vishnu Adhav vide aff. no. 60/2022

I have changed my old name from Urmila Shushim Adhav to new name Urmila Sushim Adhav vide aff.no. 61/2022

I, Army No. -17009749 K, rank-cfn Name-Belote Goraksha Sankar, My Daughters name in my service Record was wrongly mentioned

जीवनसाथीच्या निवडीसाठी एकमेव मंगल मार्ग दर रविवारी लोकसत्तातून जीवनसाथी

PUBLIC NOTICE

मी, श्री चंद्रकांत उत्तमचंद फडे (NA) सर्व्हे नंबर १७७१, अ/प वेडापूर, ता. माळशिरस, जिल्हा- सोलापूर, मोजमाप - ५०० चौरस मीटर, (५ आर), निवारी मालमत्तेचे मालक असून ही मालमत्ता ०६/०५/१९८१ रोजी खरेदी केली आहे. या मालमत्तेचे मूळ शीर्षक डीडी मी लीमिटेड केले आहे. मला स्टेट बँक ऑफ इंडिया अ‍ॅडी कमर्शियल शाखा, खराडी, पुणे येथून, लीमिटेड मूळ टायटल डीडच्या आधारे कर्ज/क्रेडिट सुविधा मिळवण्यासाठी तारण किंवा चार्ज तयार करण्याचा मानस आहे. स्टेट बँक ऑफ इंडिया, क्रेडीट सुविधा मिळविण्यासाठी मला वरील मालमतेवर बोजा आकारायचे आहे. (संस्क - श्री. धीरज कुमार - +९१९९३०९५६३१८). या संबंधित मालमतेवर कोणत्याही व्यक्तीचे पहाऊनही दावे/आक्षेप असल्यास, ते संबंधित पहाऊन किंवा स्टेट बँक ऑफ इंडियाचा वरील नमूद केल्या शिवाय ही नोटीस प्रसिद्ध झाल्यापासून १५ दिवसांच्या आत नोंदवावेत.

PUBLIC - NOTICE

Know all men by this notice that the property described in the schedule written hereunder is presently owned and possessed by **M/S. AISHWARYA REALATORS**, a Partnership Firm. My clients are negotiating to purchase all the right, title and interest belonging to the said Property. The owner has represented and assured my clients that the Owner has full and absolute right to sell & convey the said Property to my clients and have further represented and assured my clients that the said Property is free from all encumbrances and their title to the said Property is good, clear and marketable.

Any person/s having any interest, claim, lien, mortgage, attachment, charge, maintenance right, easementary right or any other rights, title, etc. whatsoever, in the said Property or any part thereof are hereby required to inform the undersigned/named, in writing along with documentary evidence within **10 days** from publication of this public notice. In the event no such objection/communication is received, it shall be presumed that no person has/have any objection for the proposed transfer to be executed in favour of my Clients, my Clients shall proceed as if, there are no claims. Any right there after claimed shall be deemed to be knowingly waived.

SCHEDULE OF THE SAID PROPERTY

All that piece and parcel of Flat bearing No. 301, admeasuring area 916 Sq. Fts. i.e. 85.14 Sq. Mtrs. Carpet. Along with Balconies admeasuring area 225 Sq. Fts. i.e. 20.87 Sq. Mtrs. And other usable area of about admeasuring 88 Sq. Fts. i.e. 8.17 Sq. Mtrs., situated on Third Floor, along with two allotted Covered Car Parking spaces in single stack or in mechanical car parking system, situated in building Known as "GOKHALE ANANTAM". The said building is constructed on the land bearing Plot No. 17, out of sanctioned layout of Survey No. 125/1A/B, having its corresponding CTS No. 1128, total admeasuring area 540 Sq. Mtrs., located at Majje Kothrud, Taluka Haveli, District Pune, within the local limits of Pune Municipal Corporation and also within the revenue jurisdiction of the Sub-Registrar Haveli, Pune.

Place : Pune
Date : 03 March 2022

Office No. 3, Yojana Complex, Ramnabaug Chowk, 502 Narayan Peth, Pune 411 030. M: 8007799699

फॉर्म ए

जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीचा मंडळ (कॉर्पोरेट व्यक्तींकरिता दिवाळखोरी द्याव प्रक्रिया) चिनिमनम, २०१७ च्या चिनिमनम १४ अन्वये)

एस अ‍ॅण्ड टी डेव्ह इंडिया प्रायव्हेट लिमिटेडच्या भागधारकाचे लक्ष वेधण्यासाठी

संबंधित तपशील

१. कॉर्पोरेट व्यक्तीचे नाव : एस अ‍ॅण्ड टी डेव्ह इंडिया प्रायव्हेट लिमिटेड

२. कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक : १२/०६/२००८

३. प्राधिकरणाच्या अंतर्गत कॉर्पोरेट व्यक्तीची स्वयंसा/संकेतिककरण झाले : कंपनी निबंधक, पुणे, महाराष्ट्र

४. कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्रमांक / नवीरित दायित्व ओळख क्रमांक : U29220PN2008PTC132224

५. कॉर्पोरेट व्यक्तीच्या मॉडेलीकृत कार्यालया आणि मनुष्य कार्यालयाचा (असल्यास) पत्ता : गट क्र. १०५१, काकण ल्हानाव रोड खरजवाडी वाकण तरासी खेड गुणे पुणे महाराष्ट्र ४१०८०१

६. कॉर्पोरेट व्यक्तीचे परित्सासन सुरू होण्याचा दिनांक : ०५/०५/२०२२

७. परित्सासनाचे जात, पत्ता, ईमेल पत्ता, ट्यूटव्हीक क्रमांक आणि संकेतिककरण क्रमांक : जात: बी, ब्रेकेट सुरूरीपर दामाई पत्ता: बी - १३, तुळी पावडी, वडगाव बोकस, पुणे - ४११०१४ ईमेल: sanditdaewoo.vl@gmial.com ट्यूटव्हीक: +९१ ९९२२०३०३५६ संकेतिककरण क्र.: IBSBI/PA001/JP-P00306/2017-2018/10570

८. दावे सादर करण्याकरिता अंतिम दिनांक : ०५/०६/२०२२

याद्वारे सूचना देण्यात येते की, एस अ‍ॅण्ड टी डेव्ह इंडिया प्रायव्हेट लिमिटेडकडे दि. ०५/०५/२०२२ रोजी ऐकिक परित्सासन सुरू केले आहे.

एस अ‍ॅण्ड टी डेव्ह इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दाव्यांचे पुरावे १ जून, २०२२ रोजी किंवा त्यापूर्वी लिमिटेडचे दाव्यांक नोंद क्र. ७ अखे मनुष्य परतवार सादर करण्यास सोंगण्यात येत आहे. वित्तीय धन्याची यादी दाव्याबाबतचे त्यांचे दाव्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दाव्यांचे पुरावे व्यक्तिः, टप्प्याद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे कुठेही किंवा दिशानुसार करणेचे दावे सादर केल्यास देड ठेकावण्यात येईल.

ब्रेकेट मुदतीवर दाव्यांचे परित्सासन

एस अ‍ॅण्ड टी डेव्ह इंडिया प्रायव्हेट लिमिटेड दिनांक: ०८/०५/२०२२ ठिकाण: पुणे

जाहीर नोटीस

सर्व लोकांस या नोटीसीद्वारे कळविण्यात येते की, कोयठकर, पुणे येथील मंत्री पार्क नं. **I** को-ऑर्परेटिव्ह हीमिंग सोसायटीमधील खालील परिशिष्टात वर्णन केलेल्या फ्लॅट आमचे मालकी आहे. **सी. गितांजली जयेश ईगितिन व श्री. जयेश चंद्रकांत इगितिन** अर यांच्या संयुक्त मालकी आहे. सदर फ्लॅट आमच्या अशिलानी मे. मंत्री बिल्डर्स यांचेपासून दिनांक ११/०४/१९८९ रोजीचे नोंदणीकृत कारनाम्याने खरेदी केलेला आहे. सदर कारनामा मे. सह-दुय्यम निबंधक, हवेली क्र. १, यांचे कार्यालयात अनुक्रमांक ६१६६/१९८९ या नंबरी नोंदविलेला आहे. सदर असल नोंदणीकृत कारनाम्याचा दर अशिलानेद्वरा गहाळ झालेला आहे. या संदर्भात त्यांनी डेकन पोलिस स्टेशनमध्ये दिनांक ०२/०५/२०२२ रोजी तक्रार अंतिमलाईन तक्रार नोंदविलेली आहे.

सबब, वरील कारनामा दस्तावेज कोणत्याही प्राप्त झाला असल्यास वा प्राप्त झाल्यास त्याबाबत त्यांनी आमचे खालीलपरम्यावर माहिती द्यावी. तसेच सदर फ्लॅटवर इतर कोणाबाही कसल्याही प्रकारचा हक्क, हितसंबंध वा बोजा असल्यास त्यांनी ही नोटीस प्रसिध्द झालेपासून १० (दहा) दिवसांचे आत योग्य त्या कागदपत्रांमिशी आमचे खालील परम्यावर त्याबाबत लेखी हक्कत सादर करावी. त्यानंतर कोणाचीही कोणत्याही प्रकारची हक्कत वा तक्रार विचारात घेतली जाणार नाही याची नोंद घ्यावी. कळवावे.

परिशिष्ट

तुक्डी, पुणे पोस्ट तुक्डी तालुका हवेली, मा. दुय्यम निबंधक, तालुका हवेली, जिल्हा पुणे यांचे कार्यक्षेत्रातील तसेच पुणे महानगरपालिका यांचे हद्दीतील गाव **कोयठकर** येथील सर्व्हे नं. २१/१(भाग), या मिळकतीवरील मंत्री पार्क ख को-ऑर्परेटिव्ह हीमिंग सोसायटीमधील इमारत नं. **'I'** या मधील निमत्या मजकुरावरील फ्लॅट क्र. ६, यांशी सलग ९२० चौरस फुट म्हणजेच ८५.४७ चौरस मीटरस बिल्ट-अप (बाबन्तीसह), तसेच कार पार्किंग नं. ६ चे हक्कांसह, ही मिळकत.

पुणे, दि.: ०८/०५/२०२२

ए. आर. कुलकर्णी, अ‍ॅडव्होकेट

फ्लॅट नं.३, दूसरा मजला, सदरानंद अपार्टमेंट्स, १७७/ब-३, गोखलेनगर रोड, शिवाजीनगर, पुणे -४११ ०१६. **फोन** नं. २५४६१२११/२५४६८४२९

यूनियन बँक

Union Bank of India

शॉप नं. ११-१६, रॉयल टॉवर्स, एअरपोर्ट रोड, विमान नगर (१५७९१), पुणे ४११०१४

रुल -८(१) ताबा नोटीस

(स्थायर मालमतेकरिता)

ज्याअर्थी खाली सही करणारा युनियन बँक ऑफ इंडिया, विमान नगर शाखेचे अधिकृत अधिकारी यांनी दि. सिक्युरिटीयझेशन अ‍ॅण्ड रिस्कन्ट्रब्रक्शन ऑफ फायनन्शियल अ‍ॅसेटस् अ‍ॅण्ड एम्प्लोयेमेंट ऑफ सिक्युरिटी इंटररेस्ट अ‍ॅक्ट २००२ आणि सिक्युरिटी इंटररेस्ट (एम्प्लोयेमेंट) रुल्स २००२ च्या सेक्शन १३(१२) व रुल ३ अंतर्गत प्राप्त अधिकाऱांचा वापर करून कर्जदार मे. **लक्ष्मी सेल्स कॉर्पोरेशन, प्रोप्रा. श्री. गणेश सोनिबा वडपुले** (अर्जदार) आणि **श्री. सोमनाथ झानदेव अहेर** (सह अर्जदार) यांना दि. **०५/०५/२०२२ रोजी मागणी नोटीस** बजावली होती की, त्यांनी सदर नोटीसीत नमूद केलेली बँकेला येणे असलेली रक्कम रु. ४०,१४,६९३.७० (रुपये चाळीस लाख चौदा हजार सहाशे श्याण्व आणि पैसे सतर फक्त) आणि त्यावरील व्याज अशी सर्व रक्कम सदर नोटीस मिळालेच्या तारखेपासून ६० दिवसांच्या आत परत करावी.

कर्जदार सदर रक्कम भरण्यास असमर्थ ठरल्यामुळे कर्जदार तसेच सर्वसाधारण जनता यांना नोटीस देण्यात येते की, खाली सही करणार यांनी सदर कायद्याच्या सब सेक्शन (४) सेक्शन १३ आणि रुल ८ अंतर्गत प्राप्त अधिकाऱांचा वापर करून खाली नमूद केलेल्या मालमतेचा दि. ०४/०५/२०२२ रोजी प्रतिक्षात्मक ताबा घेतला आहे.

विशेषतः कर्जदार आणि सर्वसाधारण जनता यांना सावध करण्यात येते की, त्यांनी सदर मालमतेसंदर्भात कोणत्याही प्रकारचा व्यवहार करू नये.असा व्यवहार केल्यास तो युनियन बँक ऑफ इंडिया, विमान नगर शाखा यांना येणे असलेली रक्कम रु. ४०,१४,६९३.७० (रुपये चाळीस लाख चौदा हजार सहाशे श्याण्व आणि पैसे सतर फक्त) दि. १०/०५/२०२२ रोजी आणि त्यावरील व्याज अशा सर्व रक्कमेच्या अधीन राहील.

स्थायर मालमतेचे वर्णन

रहिवासी जमीन आणि बिल्डींग (जी+१), क्षेत्रफळ ११०५ चौ.फू. (बांधकाम क्षेत्रफळ १०० चौ.फू.), प्लॉट नं. ३३, स.नं. ५०, हिरसा नं. २, पाथर वस्ती, ईएमसी गौडन समीर, चंदन नगर, खराडी, ता. पुणे ४११०१४ येथे स्थित, श्री. गणेश सोनबा वडपुले यांच्या मालकीची. मालमत्तेची व्तु:सीमा : उत्तरेस : कॉलनी रोड, दक्षिणेस : स.नं. ५०/१, पूर्वेस : प्लॉट नं. ३४, पश्चिमेस : प्लॉट नं. ३२

दिनांक : ०४/०५/२०२२ अधिकृत अधिकारी, यूनियन बँक ऑफ इंडिया

स्थळ : विमान नगर

केनरा बँक

Canara Bank

साप्ता पेठ शाखा : डीपी कोड : १५३३१, पुणे-४११०११. फोन : १३०२०३०३०८. ई-मेल : cb15331@canarabank.com

मागणी सूचना

सिक्युरिटायझेशन अ‍ॅण्ड रीकन्ट्रब्रक्शन ऑफ फिनान्शियल अ‍ॅसेटस् अ‍ॅण्ड एम्प्लोयेमेंट ऑफ सिक्युरिटी इंटररेस्ट अ‍ॅक्ट २००२ चे कलम १३ (२) अनुसार नोटीस

१. कर्जदाराचे नाव आणि पत्ता

कर्जदाराचे नाव आणि पत्ता	मंजूर कर्ज रकम आणि दिनांक
मे. के.बी. सहिसेस, प्रोप्रा. श्री. कुणाल रमेश बोरबोडे, स.नं. १४४, फ्लॅट नं. ३०३, ३ रा मजला, शिव साई अपार्टमेंट, भिसे पार्क, गोविंद गार्डन चौकाजवळ, पिंपळे सोदागर, पुणे.	दि. २६/०४/२०२२ रोजी रु.१०,००,०००/-

३. मुख्य कर्जदार (कर्जदार) याने/हिनं/त्याच्या/त्यांच्या देणे रकमेची परतफेड करण्यास करून देली असल्याने आम्ही यांचे/हिये/त्याचे/त्यांचे खाते रिझर्व बँक ऑफ इंडिया यांनी जारी केलेल्या मार्गदर्शक सूचनांनुसार अनुप्राप्त मालमता असे दि. **३०/०३/२०२१** रोजी निश्चित केले आहे.

आपणास ही सूचना सिक्युरिटायझेशन अ‍ॅण्ड रीकन्ट्रब्रक्शन ऑफ फिनान्शियल अ‍ॅसेटस् अ‍ॅण्ड एम्प्लोयेमेंट ऑफ सिक्युरिटी इंटररेस्ट अ‍ॅक्ट २००२ नुसार दि. **२६/०४/२०२२** रोजी जारी केली होती.

केनरा बँक

Canara Bank

साप्ता पेठ शाखा : डीपी कोड : १५३३१, पुणे-४११०११. फोन : १३०२०३०३०८. ई-मेल : cb15331@canarabank.com

मागणी सूचना

सिक्युरिटायझेशन अ‍ॅण्ड रीकन्ट्रब्रक्शन ऑफ फिनान्शियल अ‍ॅसेटस् अ‍ॅण्ड एम्प्लोयेमेंट ऑफ सिक्युरिटी इंटररेस्ट अ‍ॅक्ट २००२ चे कलम १३ (२) अनुसार नोटीस

१. कर्जदाराचे नाव आणि पत्ता

कर्जदाराचे नाव आणि पत्ता	मंजूर कर्ज रकम आणि दिनांक
मे. के.बी. सहिसेस, प्रोप्रा. श्री. कुणाल रमेश बोरबोडे, स.नं. १४४, फ्लॅट नं. ३०३, ३ रा मजला, शिव साई अपार्टमेंट, भिसे पार्क, गोविंद गार्डन चौकाजवळ, पिंपळे सोदागर, पुणे.	दि. २६/०४/२०२२ रोजी रु.१०,००,०००/-

३. मुख्य कर्जदार (कर्जदार) याने/हिनं/त्याच्या/त्यांच्या देणे रकमेची परतफेड करण्यास करून देली असल्याने आम्ही यांचे/हिये/त्याचे/त्यांचे खाते रिझर्व बँक ऑफ इंडिया यांनी जारी केलेल्या मार्गदर्शक सूचनांनुसार अनुप्राप्त मालमता असे दि. **३०/०३/२०२१** रोजी निश्चित केले आहे.

आपणास ही सूचना सिक्युरिटायझेशन अ‍ॅण्ड रीकन्ट्रब्रक्शन ऑफ फिनान्शियल अ‍ॅसेटस् अ‍ॅण्ड एम्प्लोयेमेंट ऑफ सिक्युरिटी इंटररेस्ट अ‍ॅक्ट २००२ नुसार दि. **२६/०४/२०२२** रोजी जारी केली होती.

जीवनसाथीच्या निवडीसाठी एकमेव मंगल मार्ग दर रविवारी लोकसत्तातून

जीवनसाथी

जाहीर नोटीस

सर्व लोकांस या नोटीसीद्वारे कळविण्यात येते की, कोयठकर, पुणे येथील मंत्री पार्क नं. **I** को-ऑर्परेटिव्ह हीमिंग सोसायटीमधील खालील परिशिष्टात वर्णन केलेल्या फ्लॅट आमचे मालकी आहे. **सी. गितांजली जयेश ईगितिन व श्री. जयेश चंद्रकांत इगितिन** अर यांच्या संयुक्त मालकी आहे. सदर फ्लॅट आमच्या अशिलानी मे. मंत्री बिल्डर्स यांचेपासून दिनांक ११/०४/१९८९ रोजीचे नोंदणीकृत कारनाम्याने खरेदी केलेला आहे. सदर कारनामा मे. सह-दुय्यम निबंधक, हवेली क्र. १, यांचे कार्यालयात अनुक्रमांक ६१६६/१९८९ या नंबरी नोंदविलेला आहे. सदर असल नोंदणीकृत कारनाम्याचा दर अशिलानेद्वरा गहाळ झालेला आहे. या संदर्भात त्यांनी डेकन पोलिस स्टेशनमध्ये दिनांक ०२/०५/२०२२ रोजी तक्रार अंतिमलाईन तक्रार नोंदविलेली आहे.

सबब, वरील कारनामा दस्तावेज कोणत्याही प्राप्त झाला असल्यास वा प्राप्त झाल्यास त्याबाबत त्यांनी आमचे खालीलपरम्यावर माहिती द्यावी. तसेच सदर फ्लॅटवर इतर कोणाबाही कसल्याही प्रकारचा हक्क, हितसंबंध वा बोजा असल्यास त्यांनी ही नोटीस प्रसिध्द झालेपासून १० (दहा) दिवसांचे आत योग्य त्या कागदपत्रांमिशी आमचे खालील परम्यावर त्याबाबत लेखी हक्कत सादर करावी. त्यानंतर कोणाचीही कोणत्याही प्रकारची हक्कत वा तक्रार विचारात घेतली जाणार नाही याची नोंद घ्यावी. कळवावे.

पिंपरी चिंचवड सहकारी बँक मर्या., लिमि

स. न. १११, शामा आर्केड, मेन रोड, काळेवाडी, पिंपरी, पुणे-४११०१७.

ताबा सूचना

ज्याअर्थी,

मी श्री. दर्जन राकेश सोमनाथ सही करणार, पिंपरी चिंचवड सहकारी बँक मर्यादित, पिंपरी ह्या बँकेचा प्राधिकृत अधिकारी मला सरफेसी अ‍ॅक्ट-२००२ ह्या कायद्या अंतर्गत प्राप्त झालेल्या अधिकाऱानुसार, सदर कायद्यातील कलम १३(१२) व सिक्युरिटी इंटररेस्ट (एम्प्लोयेमेंट) रुल-२००२ यातील नियम नं. ३ नुसार, कलम १३(२) अन्वये दिनांक ०१/०२/२०२२ रोजी मागणी नोटीस कर्जदार मे. रेणुका एंटर्प्राइजेस प्रोप्रा.श्री. इरेकर किरण प्रकाश तसेच जामिनदार श्री. मुंडे नितिन दिलीप व श्री. आवटे नागेश नवनाथ यांना पाठवूनही मुदत कर्ज मुद्दल रक्कम रु. २,२५,००,०००/-, वसुल बाकी असलेले व्याज रु. १,१७,२८,४०५/- असे एकुण रु. ३,५२,२८,४०५/- (रु. तीन कोटी बावन्न लक्ष अठ्ठावीस हजार चारशे पाच फक्त) इतकी दिनांक ०१/०२/२०२२ पर्यंतची देय रक्कम व त्यावरील व्याज, खर्च, चार्जेस ६० दिवसांच्या आत भरण्याची मागणी उपरोक्त नोटीसीद्वारे केली होती.

उपरोक्त नोटीस दिल्यानंतरही सदरील कर्जदार व इतर यांनी देय रक्कम रु. ३,५२,२८,४०५/- + व्याज बँक यांचेकडे भरण्यास कसु केल्याने, मी खाली सही करणार प्राधिकृत अधिकारी मला कलम १३(४) व नियम ८ नुसार प्राप्त झालेल्या अधिकाऱानुसार खाली नमूद केलेल्या मिळकतीचा प्रतिकात्मक ताबा दिनांक ०५/०५/२०२२ रोजी घेतला आहे. तरी वर नमूद केलेले कर्जदार व इतर विशेष करून आणि सामान्य जनता यांनी खाली नमूद केलेल्या मिळकती संदर्भात कोणत्याही प्रकारचा व्यवहार करू नये. जर असा व्यवहार केला गेल्यास सदरील व्यवहार पिंपरी-चिंचवड सहकारी बँक मर्यादित, पिंपरी यांचेवर बंधनकारक राहणार नाही. कृपया याची नोंद घ्यावी.

मिळकतीचे वर्णन

अनुसुची - ख

सर्वे नं. १७३, क्षेत्रफळ ०० हे ३० आर. मिळकत व त्यावरील बांधकाम गाव शेलगाव ता. खेड जि. पुणे चतुर्सिमा खालीलप्रमाणे आहेत .

पूर्व किंवा बाजूकडे :	गट नं १७२
दक्षिणेकडे किंवा बाजूकडे :	गट नं १७३ ची उर्वरित जागा
पश्चिमेकडे किंवा बाजूकडे :	गटनं. १७४
उत्तरेकडे किंवा बाजूकडे :	गट नं. १७३ ची उर्वरित जागा

दिनांक: ०८/०५/२०२२

ठिकाण: पिंपरी, पुणे

सही/-

श्री. दर्जन राकेश सोमनाथ- प्राधिकृत अधिकारी पिंपरी चिंचवड सहकारी बँक मर्या., पिंपरी

पिंपरी चिंचवड सहकारी बँक मर्या., लिमि

स. न. १११, शामा आर्केड, मेन रोड, काळेवाडी, पिंपरी, पुणे-४११०१७.

ताबा सूचना

ज्याअर्थी,

मी श्री. दर्जन राकेश सोमनाथ सही करणार, पिंपरी चिंचवड सहकारी बँक मर्यादित, पिंपरी ह्या बँकेचा प्राधिकृत अधिकारी मला सरफेसी अ‍ॅक्ट-२००२ ह्या कायद्या अंतर्गत प्राप्त झालेल्या अधिकाऱानुसार, सदर कायद्यातील कलम १३(१२) व सिक्युरिटी इंटररेस्ट (एम्प्लोयेमेंट) रुल-२००२ यातील नियम नं. ३ नुसार, कलम १३(२) अन्वये दिनांक ०१/०२/२०२२ रोजी मागणी नोटीस कर्जदार मे. किशोर ट्रान्सपोर्ट प्रोप्रा. सी. आवटे शैला नवनाथ तसेच जामिनदार श्री. मुंडे नितिन दिलिप व श्री.पवार सुभाष गंगाराम यांना पाठवूनही बँका क्रेडीट मुद्दल रक्कम रु. २१,०६,९२३.३० /- वसुल बाकी असलेले व्याज रु. ९,८३,१७५/- अधिक इतर खर्च रु. ४२,३०३.५० असे एकुण रु. ३१,९४,४०८.८०/- (रु. एकतीस लाख चौरासी हजार चारशे आठ पैसे ऐंशी फक्त) इतकी दिनांक ०१/०२/२०२२ पर्यंतची देय रक्कम व त्यावरील व्याज, खर्च, चार्जेस ६० दिवसांच्या आत भरण्याची मागणी उपरोक्त नोटीसीद्वारे केली होती.

उपरोक्त नोटीस दिल्यानंतरही सदरील कर्जदार व इतर यांनी देय रक्कम रु. ३१,९४,४०८.८०/- (रु. एकतीस लाख चौरासी हजार चारशे आठ पैसे ऐंशी फक्त) + व्याज बँक यांचेकडे भरण्यास कसुर केल्याने, मी खाली सही करणार प्राधिकृत अधिकारी मला कलम १३(४) व नियम ८ नुसार प्राप्त झालेल्या अधिकाऱानुसार खाली नमूद केलेल्या मिळकतीचा प्रतिकात्मक ताबा दिनांक ०५/०५/२०२२ रोजी घेतला आहे. तरी वर नमूद केलेले कर्जदार व इतर विशेष करून आणि सामान्य जनता यांनी खाली नमूद केलेल्या मिळकती संदर्भात कोणत्याही प्रकारचा व्यवहार करू नये. जर असा व्यवहार केला गेल्यास सदरील व्यवहार पिंपरी-चिंचवड सहकारी बँक मर्यादित, पिंपरी यांचेवर बंधनकारक राहणार नाही. कृपया याची नोंद घ्यावी.

मिळकतीचे वर्णन

अनुसुची - ख

सर्वे नं. १७३, क्षेत्रफळ ०० हे ७५ आर. प्लॉट नं.३० आर. मिळकत व त्यावरील बांधकाम, गाव शेलगाव ता. खेड जि. पुणे चतुर्सिमा खालीलप्रमाणे आहेत .

पूर्व किंवा बाजूकडे :	गट नं १७२
दक्षिणेकडे किंवा बाजूकडे :	गट नं १६९ रोजी उर्वरित जागा
पश्चिमेकडे किंवा बाजूकडे :	गट नं. १७४
उत्तरेकडे किंवा बाजूकडे :	गट नं. १७३ ची उर्वरित जागा

दिनांक: ०८/०५/२०२२

ठिकाण: पिंपरी, पुणे

सही/-

श्री. दर्जन राकेश सोमनाथ- प्राधिकृत अधिकारी पिंपरी चिंचवड सहकारी बँक मर्या., पिंपरी

HDFC

हाऊसिंग डेव्हलपमेंट फायनान्स कॉर्पोरेशन, लिमिटेड

ताबा सूचना

पुणे कार्यालय : एचडीएफसी लि., ऑफिस नं. १ ते ८, सहवाय मजला, गोदरेज इटिगिनि, शिवजीनगर, पुणे ४११००५. फोन : ०२० २५०५०००० । सीआयएन : एल७०१०००एमएच११७७मीएलसी०१९१९६ । वेबसाईट : www.hdfc.com

ज्याअर्थी हाऊसिंग डेव्हलपमेंट फायनान्स कॉर्पोरेशन लिमिटेड चे प्राधिकृत अधिकारी यांनी सिक्युरिटायझेशन अ‍ॅण्ड रिस्कन्ट्रब्रक्शन ऑफ फायनान्शियल अ‍ॅसेटस् अ‍ॅण्ड एम्प्लोयेमेंट ऑफ सिक्युरिटी इंटररेस्ट अ‍ॅक्ट, २००२ च्या कलम १३(१२) अंतर्गत व सिक्युरिटी इंटररेस्ट (एम्प्लोयेमेंट) रुल्स, २००२ पैकी नियम क्र. ३ नुसार त्यांना प्राप्त झालेल्या अधिकाऱांचा वापर करून संबंधित कर्जदार / कायदेशीर वारस / कायदेशीर प्रतिनिधी यांना मागील करणारी नोटीस उपरोक्त कायद्याच्या कलम १३(२) नुसार पाठविली होती. संबंधित मागणी करण्याच्या नोटीसीपासून ६० दिवसांच्या आत धकित रकमेचा भरणा करण्याच्या दिनांकापर्यंत अनुपूीत परिरव्य, खर्च, शुल्क, आकार, इ. सह दिलेल्या नोटीसीमध्ये नमूद केलेल्या दराप्रमाणे व्याजासह आपल्या नावासमोरील प्रस्तुत रकमेची परतफेड करण्यासाठी.

अनु. क्र.	कर्जदार / कायदेशीर वारस / कायदेशीर प्रतिनिधी यांचे नाव	एकूण थकबाकी रक्कम रुपये	मागणी तृपत्ती तारीख	ताबा घेतल्याची तारीख	सुरक्षेपोटी स्थावर मालमतेचे वर्णन
१.	श्री. सीनी ताराचंद आणि सीनी अ‍ॅण्ड ब्रदर	रु. ४३,८८,९८८/- २८ कोट्य़ावर, २०२१ परत*	१९ एप्रिल, २०२१	६ मे, २०२२ (कलम १४ अंतर्गत प्रत्यक्ष)	प्लॉट नं. ४०१ आणि ४०२, चौथा मजला, बिल्डिंग-ए, श्री स्वामी समर्थ रेसिडेन्सी, जुना गट नं. १६०९, नवीन गट नं. ११३०, बाघोली, पुणे - ४१२२०७.
२.	श्री. बोटकर मारुती रामचंद्र आणि सी. बोटकर भायशी मारुती	रु. ९९,७६,७७५/- ३० कोट्य़ावर, २०२१ परत*	७ जानेवारी, २०२२	५ मे, २०२२ (प्रतिकात्मक)**	प्लॉट नं. ०१, तळ मजला, सन्मित्र हाईस्ट, प्लॉट नं. २ आणि ३, सर्व्हे नं. २६/१, गोडोली, सातारा - ४३१००२.
३.	श्री. जगदाळे संतोष तुकाराम (कर्जदार) (हया मल्लामुळे) यांचे अ) श्रीमती जाधव संन्या प्रकाश (सहकर्जदार व पत्नी) ब) आणि त्यांचे इतर ज्ञात व अज्ञात कायदेशीर वारसदार, कायदेशीर प्रतिनिधी आणि त्यांनी नेमून दिलेले उत्तराधिकारी	रु. १०,७७,४५१/- ३० कोट्य़ावर, २०२१ परत*	७ जानेवारी, २०२२	५ मे, २०२२ (प्रत्यक्ष)**	प्लॉट नं. ०७, सीटीएस नं. ३२०/२/१, साई बाबा मंदिराजवळ, सातारा - ४१५००४.
४.	एसईपी फाल्के आदित्य सोमनाथ आणि श्रीमती फाल्के प्रियंका आदित्य	रु. ११,९७,४७२/- ३० कोट्य़ावर, २०२१ परत*	७ जानेवारी, २०२२	५ मे, २०२२ (प्रतिकात्मक)**	प्लॉट नं. ४०२, चौथा मजला, अर्थ रेसिडेन्सी ता.अप्याट प्लॉट नं. २२, सर्व्हे नं. २७२/ए/१बी, कोडोली, सातारा - ४१९००१.
५.	श्री. कुलकर्णी रवींद्र मास्कर आणि सी. कुलकर्णी राधिका रवींद्र	रु. २३,२४,४८५/- ३० कोट्य़ावर, २०२१ परत*	७ जानेवारी, २०२२	५ मे, २०२२ (प्रतिकात्मक)**	प्लॉट नं. ०७, तिसरा मजला, मंगलमूर्ती व्हिझा, जुना सर्व्हे नं. १४०, नवीन विस्तारित सीटीएस नं. १०७६३, गुलाब कॉलनी, सांगली - ४१६४१६.
६.	श्री. खावटे प्रविण धोंडीराव आणि श्रीमती खावटे रेवती प्रविण	रु. १५,६८,८७			